

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.23  
C.P No.09/BB/2024**

**IN THE MATTER OF:**

Income Tax Department	...	Petitioner
Vs		
RoC, Karnataka & M/s. Athani Milk and Milk Products Private Limited	...	Respondent

**Order under Section 252 of Companies Act 2013**

**Order delivered on 16.07.2024**

**CORAM:**

**SHRI K. BISWAL  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Ganesh R Ghale

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **02.09.2024**.

**Sd/-**

**(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**Sd/-**

**(K. BISWAL)  
MEMBER (JUDICIAL)**